## MEGHA GRANULES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of Operational creditors (Employees); Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on December 16, 2021

(Amount in₹)

S.No	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				A	Amount of any	Amount of claim	Amount of	Remarks, if
			Date of receipt	Amount claimed	Amount of claim admitted	Ivature of	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	mutual dues, that may be set- off	under verification	claim not	any
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